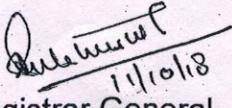


Faridkot House  
Copernicus Marg,  
New Delhi-110001

Dated : 11.10.2018

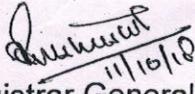
OFFICE ORDER

Take notice that Original Application No. 711/2018 (Earlier O.A. No. 179/2017 titled as Venkatesh & Ors. Vs. Union of India & Ors. stands deleted from the Cause List dated 12.10.2018 and adjourned for 22<sup>nd</sup> October, 2018.

  
11/10/18  
Registrar General  
National Green Tribunal

Copy for information to :

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Members
3. PS to Registrar General
4. PA to Dy. Registrar (Admin)
5. PA to Dy. Registrar (Judicial)
6. Court Masters
7. Bar Association of NGT
8. Website of NGT
9. Computer Incharge
10. Notice Board
- 11 HJM. R.S. Rathore
- 12 HJM - S.P. Waghdi
- 13 HJM. Jawad Rahim
- 14 HEM. Nagin Nanda
- 15 HEM. S.S. Gabyal.

  
11/10/18  
Registrar General  
National Green Tribunal

